

each of the last three years and also the current year?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) and (b) Names of thermal and Stations owned by the Central and State Govt, agencies alongwith their capacity and plant load factor during 1982-83, 1983-84, 1984-85 and 1985-86 (April-July) are indicated in Annexure. [See Appendix CXXXV, Annexure No. 47]

Names of hydel power stations owned by the Central and State agencies alongwith their capacity and generation during 1982-83, 1983-84, 1984-85 and 1985-86 (April-July), are indicated in Annexure. [See Appendix CXXXV, Annexure No. 48] The plant load factor in the case of hydel power stations is not an accepted parameter for judging their performance. Therefore, their plant load factor is not calculated.

Diesel Stations being of very small capacity, their performance is not being monitored by the Department of Power and the Central Electricity Authority.

12 NOON

STATEMENT BY MINISTER

Correcting the reply given in the Rajya Sabha on the 23rd July, 1985, to Unstarred Question 91 regarding theft in the Reserve Bank of India

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): Sir, I beg to lay on the Table a Statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 23rd July, 1985, to Unstarred Question 91 regarding theft in the Reserve Bank of India. [Placed in the Library. See No. LT-1322/85]

PAPERS LAID ON THE TABLE

Transfer of Property in Cantonment (Form of Notice and Manner of giving such Notice) Rules, 1985

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): Sir, I beg to lay on the Table, under sub-section (3) of Section 281 of the Cantonments Act, 1924, a copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 157, dated the 20th July, 1985, publishing the Transfer of Property in Cantonments (Form of Notice and manner of giving such Notice) Rules, 1985. [Placed in the Library, See No. LT-1307/85]

Certified Accounts (1982-83) of the Rashtriya Sanskrit Sansthan, New Delhi and related papers

THE MINISTER OF EDUCATION (SHRI K. C. PANT): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers: —

(i) Certified Annual Accounts of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1982-83, together with the Audit Report thereon.

(ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in the Library. See No. LT-1352/85 for (i) and (ii).]

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI NIRMAL CHATTERJEE (West Bengal): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee: —

(1) First Report on action taken on 215th Report of the Committee (Seventh Lok Sabha) regarding Import of trainer aircraft.